

CA. 778/94

ODR

16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this D.A., see the common judgment passed in the leading case Ravi Shanker Malviya and others Versus Union of India and others passed on 16.1.1995, in terms of the said order, the D.A. is dismissed.

bd
A.M.

Bd
V.C.

am/